

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 953 OF 2017 IN
DFR NO. 3476 OF 2017

Dated: 5th January, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited ... **Appellant(s)**
Vs.
A.P. Eastern Power Distribution Company Limited & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-13

ORDER
(IA No. 953 of 2017)
For Condonation of Delay

Heard the learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant, the learned counsel, Mr. Raj Kumar Mehta, appearing for the Respondent No. 13. The other Respondents served unrepresented.

The learned counsel appearing for the Appellant submitted that there is a delay of 193 days in filing the Appeal which is not intentional and bonafide in nature and has been explained satisfactorily and sufficient cause has been made on accompanying affidavit in paragraphs no. 3 to 7 along with application. The same may kindly be accepted and delay may kindly be condoned.

The learned counsel appearing for the Respondent No.13 fairly submitted that submission made by the learned counsel appearing for the Appellant may please be taken on record and delay may be condoned.

Submissions made by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent No. 13, as stated above, place on record.

After hearing the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent No.13 and going through the reasoning given in the accompanying affidavit along with application explaining the delay in filing of the appeal, we find it satisfactory as the sufficient cause has been made out. The same is accepted and the delay in filing the appeal is condoned. IA No. 953 of 2017 for delay in filing the Appeal is allowed.

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Registry is directed to number the appeal and list the matter for admission on 23.01.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt